

CENTRAL ADMINISTRATIVE TRIBUNAL,**ERNAKULAM BENCH****Original Application No. 326/12****Friday, this the 16th day of October, 2015****CORAM:**

Hon'ble Mr. Justice N.K. Balakrishnan, Judicial Member
 Hon'ble Mrs.P. Gopinath, Administrative Member

Sajil Kumar P.S
 Sree Valsam
 Nochima
 N.A.D P.O
 Aluva – 683 563

..... **Applicant**

(By Advocate – Mr.S.Sujin)

V e r s u s

1. Chief Staff Officer (P&A)
 Southern Naval Command Head Quarters
 Naval Base P.O
 Kochi – 682 004

2. The Flag Officer
 Commanding in Chief
 Head Quarters
 Southern Naval Command
 Kochi – 682 004

3. The Chief General Manager
 Naval Armament Depot
 Aluva – 683 563

..... **Respondents**

(By Advocate – Mr.N.Anil Kumar, Sr.PCGC(R))

This Original Application having been heard on 16.10.2015, the Tribunal on the same day delivered the following:

O R D E R

Hon'ble Mr.Justice N.K.Balakrishnan, Judicial Member -

Learned counsel for applicant submits that this Original Application has become infructuous. Hence this Original Application is dismissed as infructuous.


(P.GOPINATH)
ADMINISTRATIVE MEMBER


(N.K. BALAKRISHNAN)
JUDICIAL MEMBER

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